GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE

LOK SABHA

UNSTARRED QUESTION NO. 1662

TO BE ANSWERED ON 16th December, 2022

REVITALISATION OF SATARA SAINIK SCHOOL

1662. SHRI SHRINIWAS PATIL:

Will the Minister of DEFENCEbe pleased to state:

- (a) whether the Government is aware that the Government of Maharashtra has sanctioned rupees 300 crore for the revitalisation of the Satara Sainik school out of which initial amount of rupees 100 crore has already been released;
- (b) if so, the details thereof;
- (c) whether the Government or the Sainik SchoolSociety has received any request for concurrence to the plans of upgradation and development of the infrastructure at Satara Sainik School; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a) & (b): Administrative approval was accorded by Government of Maharashtra for Rs. 285.16 Crore for Phase-I of renovation of Sainik Schools Satara vide Government of Maharashtra Resolution dated 11th January, 2022 against the proposal of Rs. 300 Crore. The Govt. of Maharashtra has released Rs. 15.38 Crore and Rs. 84.62 Crore during Financial Year 2021-22 vide two separate Govt. Resolutions dated 16th March, 2022 and 30th March, 2022, respectively.
- (c) & (d): Sainik School, Satara requested for concurrence to the plans of revitalisation of Sainik School, Satara and the same has been accorded by Sainik Schools Society vide letter dated 09th December, 2022.
